

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
Kamachi Industries Ltd

**MAIN PETITION NUMBER** : IBA/883/2019  
**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/503(CHE)2024; IA(IBC)/1708(CHE)/2023;  
IA(IBC)/1732(CHE)/2023; IA(IBC)/420(CHE)2024;  
IA(IBC)/416(CHE)2024; IA/348/CHE/2024

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**ORDER**

**IA(IBC)/503(CHE)2024:**

Present: Ms. Ami V Kataria, Ld. Counsel for Applicant.  
Mr. T.K.Bhaskar along with Mr. A.G.Sathyanarayana Ld. Counsel for  
Respondent/Liquidator.

Arguments on the maintainability heard.

Order reserved.

**IA(IBC)/1708(CHE)/2023:**

Present: Mr. B.Vijay, Ld. Counsel for Applicant.  
Mr. T.K.Bhaskar along with Mr. A.G.Sathyanarayana Ld. Counsel  
for Respondent/Liquidator.

List this application for hearing on **20.06.2024**.

**IA(IBC)/1732(CHE)/2023:**

Present: Mr. B.Vijay, Ld. Counsel for Applicant.  
Mr. T.K.Bhaskar along with Mr. A.G.Sathyanarayana Ld. Counsel for  
Respondent/Liquidator.

List the application for hearing on **20.06.2024**.

**IA(IBC)/420(CHE)2024:**

Present: Mr. T.K.Bhaskar along with Mr. A.G.Sathyannarayana,  
Ld. Counsel for Applicant/Liquidator.  
Mr. Jayesh B Dolia, Ld. Senior Counsel for Auction Purchaser.

**IA(IBC)/416(CHE)2024:**

Present: Mr. P.H.Arvinth Pandian, Ld. Senior Counsel along with  
Mr. Kaushik Narayanan for Applicant/Scheme Proponent.  
Mr. T.K.Bhaskar along with Mr. A.G.Sathyannarayana  
Ld. Counsel for Respondent/Liquidator.  
Mr. Jayesh B Dolia, Ld. Senior Counsel for Auction Purchaser.

**IA/348/CHE/2024:**

Present: Ms. Ami V Kataria, Ld. Counsel for Applicant.  
Mr. T.K.Bhaskar along with Mr. A.G.Sathyannarayana Ld. Counsel for  
Respondent/Liquidator.

Arguments on all the applications except IA(IBC)/1708(CHE)/2023 and  
IA(IBC)/1732(CHE)/2023 concluded.

Ld. Counsel for the parties are directed to file written submissions within two  
days from today.

Orders **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**